

SLP(C)No. 12110 OF 2002
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM NO.MM20 COURT NO. 6 SECTION XIV

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.(s) 12110/2002

(From the Judgment and Order dated 31.5.2002 passed in CWP
No.3627/2002 of the High Court of High Court of Delhi at New
Delhi)

LT.COL. D.K.DAS Petitioner (s)

Versus

UNION OF INDIA & ORS. Respondent (s)

(with prayer for interim relief)

(with appln. for filing addl. documents and exemption from filing
c/c of the impugned judgment)

Date:24.6.2002 . This Petition was mentioned for hearing today.

CORAM:

HON'BLE MRS.JUSTICE RUMA PAL) Vacation Bench
HON'BLE MR.JUSTICE ASHOK BHAN)

For the Petitioner(s)

Mr.K. Ramesh,Adv.,
Dr.Kailash Chand,Adv.

For the Respondent(s)

UPON being mentioned & hearing counsel the Court made the following

O R D E R

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.SP2

The special leave petition is dismissed.

.SP1

(Vijay Kumar Sharma)
Court Master

(K.K. Chadha)
Court Master